

Pakistani Nationals

376 **Shri Pangarkar:** Will the Minister of Home Affairs be pleased to state:

(a) total number of Pakistani nationals who visited various places in Bombay State during 1958 (upto 31st October),

(b) the number of those who overstayed even after the expiry of their visas during the same period, and

(c) the number of cases in which visas were extended?

The Minister of Home Affairs (Pandit G B Pant): (a) to (c) The information is being collected and will be laid on the Table of the House, as soon as it is available

Geological and Mining Survey in States

377. { **Shri Tridib Kumar Chaudhuri:**
Sardar Iqbal Singh:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) which of the State Governments have organised Geological and Mining Survey Departments for investigating the mineral resources in their States,

(b) what kind of liaison is maintained between these Minerals and Geological Department of the State Governments with the Geological Survey of India and the Indian Bureau of Mines, and

(c) whether there is any permanent body in which such departments of the State Governments are also represented to exchange information and to act as a forum for consultation?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The following State Governments are known to have Mining and Geology Departments for investigating the mineral resources within their States: West Bengal, Bihar, Uttar Pradesh, Rajasthan, Bombay, Madhya Pradesh, Andhra, Mysore and Orissa

(b) and (c) Liaison is maintained through four zonal councils set up by the Govt of India for the Eastern, Northern, Central and Southern regions in which the State Governments in each region, the Geological Survey of India, the Indian Bureau of Mines and the leading industries in each region are represented. These Councils, periodically review the programme of exploration of minerals in the region, advise on drawing up future programmes of mineral exploration, review the requirements, difficulties and potentialities of the mining industry in the respective region, and advise generally on the exploitation and utilisation of minerals and allied natural resources in the region

The representatives of the Indian Bureau of Mines, Geological Survey of India, State Governments, Industries and Central Government also meet at the Mineral Advisory Board meetings. The Geological Survey of India and the Indian Bureau of Mines are represented on the various committees set up by the State Governments.

12.06 hrs.

PAPERS LAID ON THE TABLE**Durgah Khawaja Saheb Bye-Laws**

The Minister of Home Affairs (Pandit G B Pant): I beg to lay on the Table a copy of the Durgah Khawaja Saheb Bye-Laws, 1958 published in Notification No GSR 984 dated the 25th October, 1958 [Placed in Library See No LT-1031/58]

Appropriation Accounts and Audit Report of Government of Delhi

The Minister of Revenue and Civil Expenditure (Dr. B Gopala Reddi): I beg to lay on the Table, under Article 151(1) of the Constitution, a copy of the Appropriation Accounts of the Government of Delhi, 1956-57 and Audit Report, 1958 [Placed in Library See No LT-1032/58].